

DIVISION BENCH  
COURT - I

S-12

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/93(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	MADHAV INFOSOLUTION PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

**Appearances (via video conferencing/physically)**

Ms. Manju Bhuteria, Adv. ] For the Applicant  
Ms. Aisha Amin, Adv. ]

**O R D E R**

1. Ld. Counsel for the Applicant present.
2. Post the matter on **22/05/2024**.

**Balraj Joshi**  
Member (Technical)

**Rohit Kapoor**  
Member (Judicial)